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- (11) a greater involvement of voluntary agencies is being sought for implementation of IRDP schemes, including TRYSEM, to enable new types of family oriented projects to be implemented in a most effective manner:
  - (12) a new system of concurrent evaluation on the basis of taking up 30 districts 72 blocks and a group of 10 current beneficiaries and 10 beneficiaries who received their assistance two years ago, per month is being introduced to have a closer monitoring of the programme.
- (b) During the Sixth Five-Year Plan, against the target of 9.42 lakh families, the actual coverage of beneficiaries was 9.22 lakh families. An amount of Rs. 8751.86 lakhs was utilised. The physical and financial achievements as a percentage of the targets are 97.85 per cent and 79.63 per cent respectively. 44.51 per cent of the families assisted belonged to SC/ST

During the current financial year, up to June, an allocation of Rs. 250.25 lakhs has been utilised and 15,017 families assisted under the IRD Programme. The number of SC/ST families covered is 9,984.

## Allotment of land to Landless

2917. SHRI RAMSINGBHAI PAT-ALIBHAI RATHVAKOLI: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Central Government have issued some guidelines and directives to the State Governments and Union Territories for the allotment of land to landless families belonging to Scheduled Castes and Scheduled Tribes;
- (b) if so, what are the details thereof; and
- (c) what is the response from the State Governments and Union Territories?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) and (b) The National Guidelines issued in 1972 on land ceiling laws stipulate that while distributing surplus land priority should be given to the landless agricultural workers particularly those belonging to Scheduled Castes and Scheduled Tribes.

(c) According to the latest reports from State Governments and Union Territories under the revised ceiling laws 22.61 lakh acres have been distributed to 17.00 lakh beneficiaries which includes 11.50 lakh acres which have been distributed to 9.27 lakh beneficiaries belonging to Scheduled Castes and Scheduled Tribes. Thus 50.90 per cent of the area so far distributed has been given to Scheduled Castes and Scheduled Tribes the percentage of Scheduled Castes/ Scheduled Tribes beneficiaries 54.4 per cent.

## Opening of new Sugar and Khandsari Mills in the Country

2918. SHRI CHIMANBHAI MEHTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether there has been demand for setting up of more sugar and khandsari mills in various States;
  - (b) if so, the details thereof;
- (c) the number and places of such mills opened in various States during the last three years;
- (d) the amount spent thereon and employment generated as a result thereof; and
- (e) the number of licences given and pending approval of Government in this regard?